

THE DEPUTY MINISTER IN THE
MINISTRY OF CIVIL SUPPLIES
(SHRI BRAJA MOHAN MOHANTY):
(a) and (b). The information is being
collected and will be laid on the Table
of the House as soon as received.

**Construction of Houses for Head
Office of P.L.I. Calcutta**

7967. SHRI SUSHIL BHATTACHAR-
YA: Will the Minister of COMMUNI-
CATIONS be pleased to state:

(a) whether Government are con-
sidering to build a house for the Head
Office of the Postal Life Insurance at
Calcutta; and

(b) if so, when it will be materialis-
ed?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KARTIK ORAON): (a) There
is no office by the name 'Head Office of
the Postal Life Insurance at Calcutta'.
The name of the Office is "Office of the
Director, Postal Life Insurance, Cal-
cutta." There is, no proposal at present
for construction of departmental build-
ing to house the office of the Director
Postal Life Insurance at Calcutta.

(b) Does not arise.

राजस्थान में सिंचाई के अन्तर्गत लाए जाने
के लिए अतिरिक्त भूमि

7968. प्रो० नरसिंहा कुमारी शक्तावत:
क्या सिंचाई मंत्री यह बताने की कृपा करेंगे
कि :

(क) छोटी पंचवर्षीय योजना के
अन्तर्गत केन्द्रीय सहायता से राजस्थान में
कुल कितने हेक्टेयर अतिरिक्त भूमि सिंचाई
के अन्तर्गत लाए जाने का प्रस्ताव है; और

(ख) उपर्युक्त कुल भूमि में से राजस्थान
के चित्तौड़गढ़ जिले को कितने हेक्टेयर भूमि
सिंचाई के अन्तर्गत लाए जाने का विचार है
और उसमें कितनी धनराशि खर्च होने की
संभावना है?

सिंचाई संचाल्य में राज्य संत्री (श्री
जियाउर्रहमान खसारी): (क) राजस्थान
में छोटी पंचवर्षीय योजना के अन्तर्गत केन्द्रीय
सहायता से किमी सिंचाई परियोजना का
क्रियान्वयन नहीं किया जा रहा है।

(ख) यह मवाल पैदा नहीं होता।

**Establishment of National Peoples'
University**

7969. SHRI R. R. BHOLE: Will the
Minister of EDUCATION AND SO-
CIAL WELFARE be pleased to state:

(a) whether a proposal to establish
a National Peoples' University having
jurisdiction over the entire country was
under consideration of the Central
Government;

(b) if so, the outcome thereof; and

(c) whether the question is likely to
be pursued now in view of the chang-

ed constitutional position of education being in the Concurrent List?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). Government had considered a proposal for establishment of a National Peoples' University (Open University) during 1976-77 but decided not to proceed with the same. Government have not yet examined the matter in the context of the changed constitutional position.

Development District Centres in Delhi

7970. **SHRI SUBHASH YADAV:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the particulars of the areas selected in Delhi for the development of District Centres;

(b) the details of development works so far done there; and

(c) when the construction work is proposed to be started there?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Master Plan envisages development of 15 District Centres in:

1. Pusa Road
2. Khyber Pass
3. Shahdara (North Bund area)
4. Loni Road (North Shahdara)
5. Dilshad (Shahdara)
6. South Shahdara
7. Kalkaji
8. Malviya Nagar
9. 1100 acres scheme (south of Ring Road)
10. West Delhi, Ring Road, Najafgarh Road.
11. New Jail Area.
12. Nangloi area (South of Rohtak Road).
13. Shakurbasti area
14. Wazirpur area (Ring Road)
15. Shalimar Garden area.

(b) The DDA has reported that the development work has been completed in Nehru Place (Kalkaji) and Rajinder Place (Pusa Road). The District Centres at Bhikaji Cama Place (South of

Ring Road); at West Delhi at the intersection of Najafgarh Road and Ring Road and in South Shahdara are under construction.

(c) The construction/development activity is already in progress in the five District Centres mentioned in reply to part (b) above. Plans have been finalised and are under process for development of 5 more District Centres and the DDA envisages that it will take up the planning/designing of the remaining 5 District Centres within this year.

Objections from Orissa regarding construction of second stage of Vamsadhara Project

7971. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of IRRIGATION be pleased to state:

(a) whether it is fact that Orissa Government raised some objection regarding the construction of second stage of Vamsadhara Project; and

(b) if so, what are the objections and the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Government of Orissa had raised certain objections on the Project Report of Vamsadhara Project Stage II prepared by the Andhra Pradesh Government. These related to increased acquisition of land in Orissa required for the project than that agreed to in the Inter State meeting held in July, 81, and also excess utilisation of water by Andhra Pradesh Government from the Neeradi Barrage. These issues were discussed by the two State Governments at a meeting held in Bhubneshwar in July, 1980 when Andhra Pradesh Government agreed to recast the project report taking into account the objections raised by Orissa. Andhra Pradesh Government have reported that they propose to further modify the project in the light of unprecedented floods in Vamsadhara river in September, 1980, as suggested by Orissa after holding further discussions, with Orissa.